

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS) / 16 / 2009

Date: 28th Jan., 2009

On account of promotion of SHRI HARVEER SINGH BANIWAL, RJS from the rank of Chief Judicial Magistrate to the rank of Additional District & Sessions Judge (Fast Track) in the Rajasthan Higher Judicial Service, vide Government Order No. F.19(1)Jud./83 dated 11.01.2008 his transfer/posting as Additional District & Sessions Judge (Fast Track), Laxmangarh (Alwar) is ordered with immediate effect.

NOTE :- The officer is directed to hand over charge in accordance with order No. 25/P.I. dated 23.11.1998.

BY ORDER


REGISTRAR GENERAL 28.1.2009